

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP(IB) 18 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2020**

Name of the Company:

Vijay Maruti Saple
V/s
Shree Maheshwar Hydel Power Corporation
Ltd

Section:

9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Deepak Khurana appeared for the Power Finance Corporation.

Learned Counsel Mr. Arjun Sheth appeared for the Entegra Ltd.,

Learned Counsel Mr. Kunal P Vaishnav, Learned Counsel Mr. Abhishek Puri appeared.

Learned Senior Counsel Mr. Mihir Thakore appeared for the Power Finance Corporation.

Some of the Employees are also appeared.

We heard all of them. We are of the considered opinion that unless, it is decided as to who is controlling the affairs of the Corporate Debtor, it is difficult to record any findings as far as the IBC matters are concerned. Hence, without expressing any opinion on the merits of the matters, we adjourned the matter for further consideration.

List the matter on 03.09.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 31st day of July, 2020.